

OFFICE OF THE DISTRICT & SESSIONS JUDGE, CHANDIGARH.

ORDER

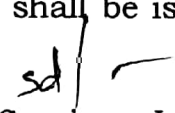
As per directions conveyed by the Hon'ble High Court of Punjab and Haryana at Chandigarh, the Courts are functioning restrictively and thereafter the scope of the work has also been widened in terms of the directions of Hon'ble High Court conveyed vide its letter 18/Spl.RG/Misc. Dated 08.05.2020.

In order to release of Compensation amount in the cases pertaining to MACT and LAC in which the orders have already been passed by the concerned Courts, it is hereby ordered that the refund vouchers in this regard shall be issued **w.e.f. 22.06.2020** as under:-

Sr. No.	Vouchers pertaining to the Court of	Day on which vouchers are to be released	Timings for the issuance of Vouchers
1	Undersigned	Monday	01:30 p.m. to 2:30 p.m.
2	Sh.Vijay Singh, ADJ, Chd.	Tuesday	
3	Sh.Sanjiv Joshi, , ADJ, Chd.	Wednesday	
4	Sh.Rajeev Goyal, ADJ. Chd.		
5	Dr.Gagan Geet Kaur, ADJ, Chd.	Thursday	
6	Dr.Ajit Atri, ADJ, Chd.		
7	Sh.Rajesh Sharma, ADJ, Chd		

To restrict the footfall to avoid any spread of COVID-19, initially the restriction is imposed on the number of vouchers to be issued on a day, i.e. vouchers in 05 cases each of MACT and LAC of a Court per day. District Nazir of this Court is directed to intimate the concerned Lawyers in advance regarding their application to be processed on the fixed day.


Note:- In case the day of issuing voucher happens to be a holiday then the Vouchers of the concerned Courts shall be issued on Friday.


District & Sessions Judge,
Chandigarh.

Dated:-18/6/20

Endst.No.DSJ-EC-2020/2671
Copy forwarded to:-

1. All the Additional District & Sessions Judges, Chandigarh;
2. Reader/Ahlmad of this Court;
3. The District Nazir;
for information and necessary action.


District & Sessions Judge,
Chandigarh.